

(c) whether such free supply of contraceptives is also made to those who work in autonomous bodies and public undertakings ; and

(d) if so, the expenditure involved annually during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Conventional Contraceptives are supplied free of cost to all categories of persons including Government servants at Family Welfare Planning Centres/Sub-centres/clinics run by various agencies.

(b) Category-wise accounts are not maintained.

(c) Autonomous Bodies and Public Sector Undertakings which have set up Family Welfare Planning Centres for the benefit of their employees are supplied conventional contraceptives free of cost by the Government for distribution.

(d) Separate accounts are not maintained. The total expenditure incurred on free supply of conventional contraceptives during the last 3 years is as follows :—

	<i>Rs. in lakhs</i>
1967-68	14.29
1968-69	80.94
1969-70	84.15

Reduction in price of consumers gas

199. SHRI N. R. DEOGHARE : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that Government had decided to reduce the price of consumers Gas (Indane etc.) ;

(b) if so, when this decision was taken ;

(c) whether this decision has been implemented ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) to (d). The

pricing of L. P. Gas is under the active consideration of Government.

बम्बई में हुई दुर्घटना से सम्बन्धित एक रूसी का स्वदेश चला जाना

200. श्री मीठा लाल मीना :

श्री वीरेन्द्र कुमार शाह :

श्री देविन्दर सिंह गार्चा :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र सरकार ने केन्द्रीय सरकार को एक रूसी वाणिज्य दूतावास के कर्मचारी के सम्बन्ध में लिखा है जो एक दुर्घटना से सम्बन्धित था पर जांच पड़ताल पूरी होने से पहले ही रूस चला गया ; और

(ख) यदि हां, तो भारत सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

वैदेशिक-कार्य मन्त्रालय में उप-मन्त्री (श्री सुरेन्द्रपाल सिंह) : (क) जी हां ।

(ख) इस घटना के सम्बन्ध में जांच शुरू कर दी गई है ।

12.05 hrs.

RE: CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

(Query)

MR. SPEAKER: Shri Kanwar Lal Gupta.

SHRI S. M. BANERJEE (Kanpur): On a point of order. I have written to you on this.

I have nothing against this Calling Attention, but some of us had given a calling attention notice merely on one subject, namely the supply of arms by USA to Pakistan, because that is of recent occurrence, September, 1970. We want to know from you whether our names were also ballotted, or whether the calling

attention notice tabled by me and Shri Indrajit Gupta on the supply of arms by USA to Pakistan is pending, because we never gave a calling attention notice on the supply of arms by USA and USSR. The supply of arms by USSR was in 1968-69. That is no more news, that is by now a story, but this is of recent occurrence.

MR. SPEAKER: All these were ballotted.

SHRI S. M. BANERJEE: In the last session there was a calling attention notice on the supply of arms by USA to Pakistan. That was at our instance. But here both have been clubbed. We want our calling attention to be admitted separately, so that we are able to say something about this nasty deal with Pakistan.

SHRI H. N. MUKERJEE (Calcutta-North East): In regard to this matter, the concerned rule, rule 197, is very clear that not more than one matter could be there in a motion.

SHRI INDRAJIT GUPTA (Alipore): One of the matters took place one year ago.

MR. SPEAKER: This is one matter, viz., supply of arms by other nations.

SHRI H. N. MUKERJEE: I do not mind at all a discussion of the matter, but my first submission is that two matters have been juxtaposed, and my second submission is that the matter of the supply of USSR arms to Pakistan had been already on the anvil of the House in the last session, and again to bring it up when it is no longer a matter of recent occurrence is not proper. Therefore, let there be a discussion. If the House wants a discussion on the USSR supply of arms to Pakistan, nobody is against it. I cannot stand in the way, and I do not, but I do try to stand in the way when I believe that formally some rules which should be respected are not being properly respected.

MR. SPEAKER: There were two kinds of motions. One was on USSR, the other was on USA.

श्री शिव चन्द्र झा (मधुबनी) : पिछली बार आपने कहा था कि किसी के कालिंग एटेंशन मोशन में अगर वडिंग में थोड़ा इधर उधर हेरफेर होता है तो आप क्लब नहीं करते हैं। अभी आपने कहा है कि सब नाम आपने

क्लब कर दिये हैं। रूस और अमरीका वाले मोशन जिन्होंने दिये हैं, उनके नाम आपने क्लब कर दिये हैं। पहले परम्परा अलग रखने की थी। मेरी प्रार्थना है कि आप एक ही तरीका अपनाएं। बहुत से हमारे नोटिस पिछले सेशन में इस लिये रिजैक्ट हो गए थे कि वडिंग हमारी दूसरी तरह के थे।

MR. SPEAKER: The motion by Shri Kanwar Lal Gupta covered both these countries. Besides that there were many other motions, and I am told by the office these are all identical on the same subject. So, they have been covered by this motion.

SHRI S. M. BANERJEE: One is a story, and the other is news.

श्री शिव चन्द्र झा : अमरीका जो हथियार दे रहा है वह ज्यादा बनिग प्रान्लैम है। प्रधान मंत्री ने इस बात को अमरीका के साथ उठाया भी है। उसको आप अलग से लें।

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SUPPLY OF ARMS TO PAKISTAN BY U. S. A. AND U. S. S. R.

श्री कंवर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, मैं अविलम्बनाय लोक महत्व के निम्नलिखित विषय की ओर वैदेशिक-कार्य मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

“संयुक्त राज्य अमरीका और सोवियत समाजवादी गणतंत्र संघ द्वारा पाकिस्तान को शस्त्रास्त्रों की सप्लाई किया जाना तथा पाकिस्तान की उन शस्त्रास्त्रों को भारत के विरुद्ध प्रयोग करने की घोषणा।”

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : Govern-